

**NATIONAL COMPANY LAW TRIBUNAL**

**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 21**

**C.P.(CAA)/87(MB)2024 IN C.A.(CAA)/285(MB)2023**

CORAM:

**SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)**

**HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)**

**ORDER SHEET OF THE HEARING ON 28.06.2024**

**NAME OF THE PARTIES: ROTOMETRICS INDIA PRIVATE LIMITED**

**Under Section 230-232 of the Companies Act, 2013**

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**ORDER**

1. Adv. Shruti Pednekar for the Applicant is present.
2. Heard the counsel, the matter is **Reserved for Orders.**

**Sd/-**  
**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**

/Neeraj/